

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA) No.517/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th December 2017, 10.30 A.M

Name of the Company	Security & Intelligence Services (India) Ltd & Anr.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Arup Nath Bhattacharyya.
2) Amital Chatterjee.
3) Sayani Das.

for Petitioners.

4. Ms. TAINLA

Dy. Director

O/o RD (ER)

Ministry of Corporate
Affairs

(An.) 18/12/17

18.12.17

ORDER

Ld. Counsel for the petitioners as well as Ms. Tainla, Dy. Director from the O/o. the Regional Director, Eastern Region, Ministry of Corporate Affairs representing the Central Government is present.

Heard. Reserved for order.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)